GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. + 590 TO BE ANSWERED ON 04.02.2022

FINANCIAL EMPOWERMENT OF WOMEN

+590. SHRI SANJAY BHATIA

Will the Minister of Women and Child Development be pleased to state:

- the details of steps taken by Commission /National Commission for Women for better condition and financial empowerment of women during the period of its recent report;
- (b) whether the Commission has completed tours to all the States/Union Territories and prepared gender profile for the assessment of condition of women and their empowerment and if so, the details thereof,
- (c) whether a large number of complaints have been received by NCW or taken suo-moto cognizance in this regard for accelerating justice in certain cases and if so, the details thereof;
- (d) whether commission has reviewed the legislations like child marriage, sponsored legal awareness programmes, Parivarik Mahila Lok Adalat and Dowry Prohibition Act, 1961, PNDT Act, 1944, Indian Penal Code, 1860 and National Commission for Women Act, 1990 during their tours particularly in Haryana; and
- (e) if so, the details and current status thereto?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) National Commission for Women has taken various initiatives towards financial empowerment of women which include financial literacy and education, empowering women in rural India, country-wide capacity building and personality development, online training programme to digitally train aspiring women entrepreneurs, suggesting measures for women in agriculture sector, promoting the cause of digital literacy for creating a safe cyber space for women and also to address and devising strategies to tackle cyber violence against women and girls.

(b) The Commission has carried out work relating to preparation of gender profile in respect of States and Union Territories to gauge how women's life has changed and also to measure progress over the time period. The Commission visited all States and Union Territories except Lakshadweep to assess the status of women.

(c) Data relating to complaints for deprivation of rights/violence against women registered in the Commission under various categories during the last three years and current year (till 25.01.2022) is given at **Annexure-I.** The Commission has also taken suo moto cognizance of large number of cases/ instances of violation/ deprivation of the rights of women. The details of such cases for the last three years and current financial year till 25.01.2022 is given below:

S.N.	Financial Year	Total No. Cases
1.	2018-2019	175
2.	2019-2020	206
3.	2020-2021	252
4.	2021-2022	204 (up to 25.01.2022)

(d) and (e) In accordance with the mandate of the National Commission for Women Act, 1990, the Commission reviews laws, undertakes specific studies relating to laws, conducts seminars/conferences/workshops, etc and makes recommendations on enacting new legislations as well as amendments to the existing laws, affecting and concerning women. NCW has been conducting Legal Awareness Programmes in colleges/ Universities all over the country to spread awareness on various laws relating to women. NCW is also conducting Gender Sensitisation Programmes and Capacity Building Programmes for Police Personnel on the laws relating to women.

Annexure-I

State wise number of complaints for deprivation of rights/violence against women registered with NCW

S.No	State	2019	2020	2021	2022 (till 25.01.2022)
1	Andaman and Nicobar Islands	6	4	2	0
2	Andhra Pradesh	131	158	206	7
3	Arunachal Pradesh	1	6	6	0
4	Assam	55	85	90	7
5	Bihar	768	1,072	1457	100
6	Chandigarh	53	52	64	3
7	Chhattisgarh	95	154	165	10
8	Dadra and Nagar Haveli	3	7	4	0
9	Daman & Diu	1	4	3	0
10	Delhi	1,873	2,636	3336	199
11	Goa	13	15	24	1
12	Gujarat	129	207	265	22
13	Haryana	1,144	1,265	1460	84
14	Himachal Pradesh	48	94	135	7
15	Jammu and Kashmir	23	79	157	13
16	Jharkhand	209	335	454	38
17	Karnataka	300	467	538	55
18	Kerala	85	145	152	8
19	Ladakh	-	-	2	0
20	Lakshadweep	-	1	1	0
21	Madhya Pradesh	560	877	1105	61
22	Maharashtra	644	1,188	1504	95
23	Manipur	4	7	3	0
24	Meghalaya	6	8	7	0
25	Mizoram	1	1	3	0
26	Nagaland	2	1	1	0
27	Odisha	92	138	176	13
28	Pondicherry	12	10	14	2
29	Punjab	315	420	544	
30	Rajasthan	764	907	1130	
31	Sikkim	3	1	4	1
32	Tamil Nadu	290	464	581	44
33	Telangana	155	220	238	
34	Tripura	7	6	15	
35	Uttar Pradesh	11,358	11,872	15828	986